College youth in adventure sports programmes events. The salient features of the Scheme are as under :-

Written Answers

- (a) The NAF will either itself organise the adventure sports programme/ events for university /college or will organise them through other professional organisations in the country. In both the cases the NAF will assume responsible . ris-a-vis the UGC competent and safe conduct of adventure sports programmes. events.
- (b) The NAF would identify professional agencies for organising adventure sports programmes/events and would select them on the hasis of their post performance and expertise available with them.
- (c) The NAF will also negotiate and work out-
 - (i) The duration of the programme/event and the number of students/teachers (if any) per programme /event.
 - (ii) The health/fitness'skill requirement of participants as eligibility criteria for participation in the programme/event.
 - (iii) The kit and the gear required to be broiieht by tho participant at their cost for narticipatinrr in programme/event.
 - (iv) The Scve! of competence/skill expected to be acquired by participants at the end of the programme/.
 - (v) The safety measures which will be ensured by the professionals agency during the programme/ event.
 - (vi) The nature of arrangements for boarding and lodging for the participants during the programme/event.
- (d) Generally, there will be separate programmes 'events for boys and girls. However, there may combined programmes 'events but where the programmes/events we combined, such information would

be given to the universities/ college while inviting sensations.

to Questions

Introducing Vocational Courses in Schools

1875. MAULANA **OBATDULLAH** KHAN AZMI : Will the Minister of **HUMAN RESOURCE** DEVELOPMEJIT be pleased to state:

- (a) the details of the vocational oources being offered in Government schools in Delhi, school-wise;
- (b) whether various State Governments have been advised to introduce such courses in the schools of their own States;
- (c) if so, the details thereof and what is State Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) :(a) A Annexure showing the name of Goy«s-ment and Govt, aided schools in Delhi and vocational courses being oifered is attached (See Appendix CLXV, Annexure No. 36)

(b) and (c) The National Council of Educational Research and Training which provides academic support to the programme of Vocationalisation had lent to tfce State Governments 80 competency based curricula for vocational course It fe however for tine State Govts. to adopt or adapt the curricula in accordance wfth their local requirements. According to the available information 151 different vocational courses have so far been introduced in States/UTs.

Grants for Sports in University/College*

1876. DR. **NARREDDY THULASI** REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the amount of grant given for sports in Universities/Colleges during the year 1989-90, 1990-91 and 1991-92 and
- (b) what is the proposed grant fdr the year 1992-93?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) :(a) The amounts of grant given by the Department for sports in Universities/Colleges under the Scheme of 'Grants for Games & Sports in Universities & Colleges' are as under:

1989-90 Rs. 96.26 lakhs 1990-91 Rs. 36-31 lakhs 1991-92 Rs. 74.52 lakhs

(b) Rs. 250 lakhs

कगन्न(थ मन्दिर पर "श्वेत-पत्र" 1877. श्री कनन्तराम कावसवरक : श्री कमल मोरारका :

ः क्या मानव संसाधन विकास मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या यह सच है कि पूरी स्थित जगननाथ मंदिर के संरक्षण को लेकर कन्द्रीय सर्हार और उड़ीसा-सरकार के बीच गभीर मतभेद उत्पन्न हो गए हैं;
- (ख) क्या इस संबंध में कोई "श्वेत-पत्न" जारी किया गया है; यदि हां, तो उसका क्योरा क्या है और क्या केन्द्रीय सरकार श्वेत-पत्न का सभा पटल पर रखने का विचार रखती है;
- (ग) क्या उक्त मंदिर के गर्भगृह में हरारे पड़ गई हैं; यदि हां, तो ये दरारें कब से पड़ी हैं और क्या इन दरारों की भरमत के लिए काई उपाय किये गए हैं; यदि हां, तो उनका क्यारा क्या है; और यदि नहीं तो इसके क्या कारण हैं;
- (घ) "श्वेत-पत" के संबंध में सरकार की क्या प्रतिक्रिया है;
- (%) क्या यह भी सच है कि उड़ीसा सरकार ने यह धमकी दी है कि यदि भार-तीय पुरातस्व सर्वेक्षण सही दिशा में कार्य करते में विफल रहता है, तो वह उक्त मंदिर के प्रवत्य को अपने हाथ में ले लेगी और

(च) यदि हो, तो सरकार इस संबंध में क्या कार्यव.ही करने का विचार रखती है ?

मानव संस्काधम विकास (शिक्षा विभाग भौर संस्कृति विभाग) में उप-मंत्रो (कुमारी शैलजा) : (क) राज्य सरकार द्वारा जगन्नाथ मदिर के परिरक्षण के बारे में भारतीय पुरातत्व सर्वेक्षण से कुछ स्पब्टीकरण मांगे गए हैं और इन्हें भेज दिया गया है । सरकार ने "श्वेत-पत्न" के जारी किए जाने के बारे में समाचार-पत्नों में रिपार्ट देखी है, किन्तु राज्य सरकार द्वारा औपच।रिक रूप से इसकी सूचना नहीं दी गई है। इस विषय पर संसद के समक्ष "श्वेत-ग्रन" रखने का काई इराटा नहीं है। गर्भगृह में कोई नई दशर नहीं देखी गई है, ढ़ांचे की संरक्षित रखने के लिए कारंबाई शुरू की जा रही है। अब देव-प्रतिभाओं को स्थानान्तरित कर दिया गया है । जैसे ही गर्भगृह भारतीय पुराक्ष्य सर्वेक्षण को सौंप दिया जाएगा, तभी वास्तविक कार्यकिये जाएंगे।

- (घ) समाचार पत्नों में प्रकाशित विवादों पर केन्द्रीय सरकार द्वारा पहले ही स्थिति स्थष्ट कर दी गई है।
- (६) केन्द्रीय सरकार को ऐसी कोई धमकी नहीं मिली है कि उड़ीसा सरकार द्वारा स्मारक अपने हाथ में ले लिया जाएगा।

(च) प्रश्न नहीं उठता ।

Irregularities in the LLB Entrance Examination of Delhi University

1878. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some cases of irregularities while conducting the entrance examination for LLB course by Delhi University have been detected; and
- (b) if so, what are the details In this regard and the steps proposed to be taken in the matter?